

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

**108.** I.A. 2117/2020 (30)

I.A. 1617/2024 (60(5))

**In**

C.P.(IB)-2092(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **10.07.2024**

**NAME OF THE PARTIES:** Gokul Fulchem Pvt.Ltd.

V/s.

Calchem Industries India Ltd.

**Appearance**

For Applicant: Adv. Nausher Kohli a/w Niyati M. i/b Devanshu P. Desai

For Resolution Professional : Adv. Shyam Kapadia a/w Adv. Tanmay

Kelka i/b Adv. Aniruth Purusothaman

SECTION 09 OF THE IBC, 2016

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

Arguments heard. With the consent of the parties, we have allowed the applicant to file title documents pertaining to free hold plot of 1800 sqm. along with written submissions. List for written submissions on **25.07.2024.**

*Sd-*

CHARANJEET SINGH GULATI  
Member (Technical)

*---Arif---*

*Sd-*

LAKSHMI GURUNG  
Member (Judicial)